

**Shri A. P. Jain:** No. As I said, these are advance estimates of the Directorate of Economics and Statistics, which are based on crop-cutting experiments. They are not final estimates; they are the advance estimates.

#### Medical Aid for Railway Employees

\*61. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether arrangements exist in all the important Railway stations to treat the railway personnel suffering from T.B.; and

(b) the average amount spent every year to accord medical facility to Railway personnel suffering from T.B.?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Yes.

(b) Rs. 15,59,460.

**Shri D. C. Sharma:** What arrangements are made for them where there are no railway hospitals?

**Shri Shah nawas Khan:** In the first place, we have decided to open test clinics so that every single railway employee, wherever he is stationed, is covered by the test clinics. Whenever we find that an employee is in an advance stage of T.B., efforts are made to get him admitted in one of the existing sanatoria.

**Shrimati Masida Ahmed:** May I know whether there are provisions for special leave with pay, in addition to ordinary leave, for the railway personnel suffering from T.B. and, if so, what is the duration of such leave that an employee is entitled?

**Mr. Speaker:** How does it arise out of this question? This relates to medical relief and not to leave.

**Shri Shah nawas Khan:** I could not give the exact period. But certain period is allowed with full pay and certain period with half pay. For the rest of the period, the railway bears the expenses of the treatment.

**Shri Banga:** May I know how many patients were treated during the last year? Is it a fact that a large section of them come from engine-drivers and stokers?

**Shri Shah nawas Khan:** I shall require separate notice for this question.

**Dr. Sushila Nayar:** In view of the fact that T.B. is an infectious disease, what arrangements are the Railway Ministry making to treat the family members of their employees? Are there any arrangements to treat the family members of such employees?

**Shri Shah nawas Khan:** The family members of a railway employee are also entitled to free medical treatment for T.B. and other diseases.

**Dr. Sushila Nayar:** In view of the fact that most of the sanatoria are overcrowded, has the Railway Ministry got any definite number of beds reserved for them?

**Shri Shah nawas Khan:** Yes, Sir.

#### Central Council of Health

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\*62. {  
Shri Rameshwar Tantia:  
Shri Vajpayee:  
Shri S. M. Banerjee:  
Shri Raghunath Singh:  
Shri Radha Raman:  
Dr. Ram Subhag Singh:  
Shrimati Ha Palchoudhuri:

Will the Minister of Health be pleased to lay on the Table a statement showing:

(a) the recommendations made by the Central Council of Health at its meetings held in Bangalore from January 5 to 7, 1958; and

(b) the steps taken to implement them?

The Minister of Health (Shri D. P. Karwar): (a) A copy of the resolutions passed by the Central Council of Health at their sixth meeting held at Bangalore is laid on the Table of the Sabha. [See Appendix I, Annexure No. 24].

(b) The resolutions have been commended to the State Governments for necessary action. The resolutions in respect of which action is to be taken by the Government of India are under consideration.

**Shri Rameshwar Tantia:** May I know whether any recommendation has been made in the meeting of the Central Council of Health to stop the increase in population? In view of the fact that family planning, which is a voluntary scheme, has not been successful, are they considering any other scheme?

**Shri Karmarkar:** I am not prepared to concede that the experiment has been a failure because it is too early to assess the results. Secondly, the Conference noted with appreciation the fact that there was a greater realisation of the need for family planning in the States, and the States are working it with enthusiasm.

**Some Hon. Members rose—**

**Mr. Speaker:** The hon. Minister says that a copy of the recommendations is being placed on the Table of the House. The other recommendations are being sent to the State Governments for their remarks. The Government is considering the implementation of those that relate to the Central Government. What more can be asked on the floor of the House? If the hon. Members want to give suggestions as to how they should be implemented, let them wait.

**Shri D. C. Sharma:** Some questions arise out of the resolutions.

**Shri Raghunath Singh:** One supplementary should be allowed for this question.

**Mr. Speaker:** The answer is there and it is clear. Unless hon. Members want to make recommendations and make their own suggestions as to how the recommendations are to be implemented, I do not know how any supplementaries arise out of this question.

Santa Cruz Air Port

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\*63. { Shri Morarka:  
Shri Nathwani:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 549 on the 1st August, 1957 and state:

(a) whether the new terminal building at Santa Cruz airport has since been opened for use;

(b) the reasons for the delay in commissioning this building for regular operations; and

(c) the total cost incurred on this project?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) No Sir, but it is now almost ready and will soon be opened for use.

(b) Minor modifications had to be made in the plan during construction to accommodate the suggestions made by International Airline Operators regarding facilities for customs, security, health and tourist organisations etc.

(c) Rs. 50.8 lakhs upto the 31st December, 1957.

**Shri Morarka:** May I know the reasons for taking as much as seven years for the construction of this one building?

**Shri Humayun Kabir:** As I have already stated, this has taken a very long time, and I regret that fact very much. But, nevertheless, there were difficulties. The construction work started in 1951. When the actual site was located, it was found that there were bad clay. Therefore, special measures had to be taken to make the foundation firm. In any case, I can assure the House that there will be no further delay.

**Shri Morarka:** Is it a fact that for lack of planning some portion of the